

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 238 of 2021(SZ)
(Earlier O.A.No.181 of 2020 (PB))

Chepuri Ramachandraiah
S/o. Durgaiyah,
R/o. Veliminedu Village,
Chityal Mandal,
Nalgonda District, Telangana

... Applicant

Versus

The Principal Secretary of Telangana
Environment Science & Technology,
Telangana and Others

... Respondents

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S.NO.	DATE	PARTICULARS	PAGE NO
1.	09.03.2024	Memo filed on behalf of the 4th respondent	1
2.	30.04.2024	Letter submitted by 4th respondent along with compliance report	2-30

Place: CHENNAI

DATE: 02.05.2024

T. Hemalatha

COUNSEL FOR FOURTH RESPONDENT

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

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Chityal Mandal,
Nalgonda District, Telangana

... Applicant

Versus

The Principal Secretary of Telanga
Environment Science & Technology,
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... Respondents

MEMO FILED ON BEHALF OF THE 4TH RESPONDENT

It is respectfully submitted that this respondent has already filed a memo dated 09.03.2024 regarding compliance of various directions issued by TSPCB including payment of 50% of Environmental compensation as well as Crop compensation.

Now this respondent is also filing a further compliance report regarding status of Task Force directions in the above matter as annexures to this memo.

It is therefore prayed that this Hon'ble court may be pleased to take this memo on record and pass suitable orders thereon and thus render justice.

Dated at Chennai this 2nd day of May 2024

T Hemalatha

Counsel for Respondent No.4

To,

Date: 30/04/2024.

The Member Secretary,
Telangana State Pollution Control Board,
Paryavaran Bhavan, Santhnagar,
Hyderabad - 500 018.

Respected Sir,

Sub: Submission of point wise Task-force directions compliance status report - Reg.
Order No.NLG-85/TSPCB/TF/HO/2024-1790, Dated: 05.03.2024
Order No.NLG-205/TSPCB/TF/HO/2023-1791, Dated: 05.03.2024

With reference to the above-mentioned subject, we are herewith submitting point wise Task-force directions compliance status report for your kind perusal.

S.No	Directions	Our submission
1	The industry shall comply the CFO&HWA conditions and also shall comply with the directions issued vide order dated: 09.10.2023.	We are complying all CFO & HWA conditions and also complying with the directions issued by board order dated 09.10.2023.
2	<p>The industry shall carryout assessment study preferably by NEERI/IICT on adequacy to achieve ZLD system (for new ZLD system) in and around the industry as recommendation of the Joint committee, constituted by Hon'ble NGT within 15 days.</p> <p>The industry shall carryout assessment study Preferably by NEERI/IICT on VOE emissions and efficiency of solvent recovery system (for new SRP), in and around the industry as recommendation of the Joint committee, constituted by Honble NGT within 15 days.</p>	<p>As per the Joint Committee observation and recommendation, we have submitted our representation on 21st December 2022 to the Board Office and engaged M/s.Kiwis Eco Laboratories Pvt Ltd, Hyderabad to whom having NABET certificates from MOEF, New Delhi to assess the ZLD Performance, VOE emissions and efficiency of solvent recovery system for existing facility and study report has been submitted by us on 19/05/2023 & 21/06/2023.</p> <p>Enclosed submission ack. copy as Annexure-1</p> <p>Further, we wish to inform you that the board was issued a direction on 13/09/2023 to carryout assessment study preferably by NEERI/IICT on adequacy to achieve ZLD system (for New ZLD system), VOE emissions and efficiency of solvent recovery system (for new SRS) in and around the industry.</p>

		We have engaged EPTRI, Hyderabad to carryout assessment study on adequacy to achieve ZLD system (for New ZLD system) and VOC emissions and efficiency of solvent recovery system (for new SRS) in and around the industry. The study reports are under progress and will submitted within Fifteen working days. Enclosed P.O copy as Annexure-II.
3	The industry shall pay remaining 50% of environmental compensation amount within 6 months from the date of 1 st instalment paid.	We bring to your notice that the remaining balance amount of 50% Environmental Compensation will made by us subject to outcome of the NGT Judgement.
4	The industry shall conduct a detailed study on ground water contamination within 50 meters radius from the industry with national geophysical research institution, Hyderabad as per the recommendation of the joint committee, constituted by hon'ble NGT within 15 days.	As per the Joint Committee observation and recommendation, we have submitted our representation on 21 st December 2022 to the Board Office and engaged M/s.Kiwis Eco Laboratories Pvt Ltd, Hyderabad to whom having NABET certificates from MOEF, New Delhi to study on ground water contamination in and around the industry and study report has been submitted by us on 20/07/2023. Enclosed submission ack. copy as Annexure-III. Further, we wish to inform you that the board was issued a direction on 13/09/2023 to carryout detailed study on ground water contamination within 50 meter to 300 meters radius from the industry. We have engaged EPTRI, Hyderabad to conduct detailed study on ground water contamination within 50 meter to 300 meters radius from the industry. Enclosed EPTRI Ground water study report as Annexure- IV.
6.	The industry shall submit the fresh Bank Guarantee of Rs.48 Lakhs towards compliance of the above directions in favour of the Member Secretary, TSPCB Hyderabad for a period of one year at concerned Regional Office within in a week and shall extend the same from time to time till further orders of the board.	We bring to your notice that we have released following funds for : <ol style="list-style-type: none"> 1. Environmental Compensation (50%) for Rs.59.9 lakhs 2. Crop compensation for Rs.22.72 lakhs <p style="text-align: center;">Total amount Rs.82.62 lakhs.</p> Further, we wish to inform you that we are compiled all the Task-force directions against Board official's observations.

		<p>At present due to lack of product demand and heavy competition in Global market the unit struggling financial crises and unable to survey in market. Hence please consider our request as a special case and permit us for exemption to submit the Bank Guarantee for Rs.48 Lakhs. Enclosed ack. copy of BDMA & Association representation in connection with Bank Guarantee as Annexure- V.</p>
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We have complied all the above Task-force direction points, hence don't initiate any action against our unit.

Thanking you

Yours faithfully

For M/s.HINDYS LAB PRIVATE LIMITED



AUTHORISED SIGNATORY.

CC: To the Environmental Engineer, TSPCB, Regional Office, Nalgonda District.

Hindys lab

Hindys Lab Private Limited

Regd Office & Factory at
Survey No. 290 & 291, Veliminedu Village, Chitya Mandali,
Nalgonda District, Telangana, India - 508114
Phone : +91-868-2274333, +91-9999746336
E-mail : info@hindyslab.com
CIN : U24100TG2007PTC055636
GSTIN : 36AABCH9256P1ZW

Date: 19th May 2023

To,
The Member Secretary,
Telangana State Pollution Control Board,
Paryavaran Bhavan,
Sanathnagar,
Hyderabad – 500 018.

Respected Madam/Sir,

Sub: Submission of Third Party Performance Evaluation Study report on adequacy to achieve ZLD System for wastewater Treatment – Reg.

- Ref: 1. Hon'ble NGT, Chennai O.A NO. 238 of 2021
2. Hon'ble NGT, Southern Zone, Chennai Order dated 18.11.2021 & 08.12.2021 in O.A No.181 of 2020.
3. Report date 13.05.2022 of the Joint Committee in O.A No. 238 of 2021(SZ)
3. The TSPCB board letter dated 13.12.2022
4. Our Submission letter dated 27.12.2022
5. Our Submission letter dated 28.03.2023

With reference to the above-mentioned subject, we are herewith submitting Third Party Performance Evaluation study report on adequacy to achieve ZLD System for wastewater Treatment which is evaluated by M/s.Kiwis Eco Laboratories Pvt Ltd, (Recognized by NABL, MoEF, GOI, New Delhi) for your kind perusal..

Hence, please receive and acknowledge the same.

Thanking you sir,

Yours faithfully
For HINDYS LAB PRIVATE LIMITED


V.JAGADEESWAR
DEPUTY GENERAL MANAGER – CORP. EHS.



Encl: 1. Performance Evaluation Study Report on ZLD system for wastewater treatment.

C.C to The Environmental Engineer, TSPCB, Regional Office, Nalgonda.

6
b/c

Anex - I (2/2)

Hindys lab

Hindys Lab Private Limited

Reg. Of & Factory Sy No 290 & 291

Veliminedu Village Chityal (Mandal),

Nalgonda (Dist.) Telangana State, India 506114

E-mail info@hindyslab.com Phone 9989740211

GSTIN 36AABCH9256P17W

CIN U24100TG2007PTC055636

Date: 21st June 2023

To

The Member Secretary,
Telangana State Pollution Control Board,
Paryavaran Bhavan,
Sanathnagar,
Hyderabad – 500 018.

Respected Madam/Sir,

Sub: Submission of Third Party Performance Evaluation Study report on Solvent Recovery System (SRS) – Reg.

- Ref: 1. Hon'ble NGT, Chennai O.A NO. 238 of 2021
2. Hon'ble NGT, Southern Zone, Chennai Order dated 18.11.2021 & 08.12.2021 in O.A No.181 of 2020.
3. Report date 13.05.2022 of the Joint Committee in O.A No. 238 of 2021(SZ)
3. The TSPCB board letter dated 13.12.2022
4. Our Submission letter dated 27.12.2022
5. Our Submission letter dated 28.03.2023
6. Our ZLD performance Evaluation Study Report submission dated 19/05/2023.

With reference to the above-mentioned subject, we are herewith submitting Third Party Performance Evaluation study report on Solvent Recovery System (SRS) which is evaluated by M/s.Kiwis Eco Laboratories Pvt Ltd, (Recognized by NABL, MoEF, GOI, New Delhi) for your kind perusal..

Hence, please receive and acknowledge the same.

Thanking you sir,

Yours faithfully

For HINDYS LAB PRIVATE LIMITED

V.JAGADEESWAR

DEPUTY GENERAL MANAGER – CORP. EHS.



Encl: 1. Performance Evaluation Study Report on Solvent Recovery System (SRS).

C.C to The Environmental Engineer, TSPCB, Regional Office, Nalgonda.

WORK ORDER

HINDYS LAB PRIVATE LIMITED

UNIT - I

Vendor Name & Address 404598 ENVIRONMENT PROTECTION TRAINING AND RESEA SY NO 91/4, Gachibowli, Hyderabad, Telangana PIN : 500032 TEL : PAN : AAATE0639D GSTIN : 36AAATE0639D1Z5	Work Order No : HND25SW060-16 Work Order Date : 16-04-2024 Amendment Date : Requisition No & Date : HND25SWR60-9 10-04-2024
	Payment Terms : 50% Advance Payment Budget Name : ZLD AND SRS PERFORMANCE STUDIES Delivery Terms : S A Code :
Dear Sir/Madam, With reference to your above quotation, we request you to supply the following material / services subject to terms and conditions mentioned.	GSTIN : 36AABCH9256P1ZW PAN : AABCH9256P

Sno	Code	Material Description	Qty	UOM	Unit Rate	Gross
1	6006090	EHS CONSULTANCY SERVICE CHARGES Performance evaluation of ZLD-ETPS 250 KLD, VOC emissions and New SRS performance study 1	1.00	AU	198000.00	1,98,000.00
		Total				1,98,000.00

Other Terms & Conditions		Terms	Amount
Note :- Request to not deduct TCS as we are under obligation to deduct TDS under section 194Q as our turnover or total sales, gross receipts, exceeded the threshold limit of INR 10 Cr in the previous FY. Special Instructions : 1. Please submit the original invoice to the Finance at Plant & keep acknowledgement copy with you. 2. Safety norms & other statutory conditions laid down by organisation to be followed strictly.		Gross Amount	1,98,000.00
		Taxable Freight	
		CGST@ 9.00 %	17,820.00
		SGST @ 9.00 %	17,820.00
		IGST @ %	
		Cess	
		Round-Off	
		Grand Total	2,33,640.00
Service Address : HINDYS LAB PRIVATE LIMITED. UNIT - I SY NO.290 & 291, Veliminedu Village, Chityala Mandal, Nalgonda District, Telangana , India 508114.		<i>This Document is Electronically Approved. Hence, Signature is not Required.</i>	

o/c
Hindys lab

Hindys Lab Private Limited
Reg. Off. & Factory : Sy No. 290 & 261,
Velimonda Village, Chityal (Mandal),
Nalgonda (Dist.) Telangana State, India-508114
E-mail: info@hindyslab.com Phone : 9989749336
GSTIN : 36AABCH9256P1ZW
CIN : U24100TG2007PTG055636

Date: 20th July 2023

To

The Member Secretary,
Telangana State Pollution Control Board,
Paryavaran Bhavan,
Sanathnagar,
Hyderabad - 500 018.

Respected Sir,

Sub: Submission of Third Party Water Quality Report - Reg.

- Ref: 1. Hon'ble NGT, Chennai O.A NO. 238 of 2021
2. Hon'ble NGT, Southern Zone, Chennai Order dated 18.11.2021 & 08.12.2021 in O.A No.181 of 2020.
3. Report date 13.05.2022 of the Joint Committee in O.A No. 238 of 2021(SZ)
3. The TSPCB board letter dated 13.12.2022
4. Our Submission letter dated 27.12.2022
5. Our Submission letter dated 28.03.2023
6. Our ZLD performance Evaluation Study Report submission dated 19/05/2023.
7. Our Performance Evaluation Study report on Solvent Recovery System submission dated 21.06.2023.

With reference to the above-mentioned subject, we are herewith submitting Third Party Water Quality Report which is evaluated by M/s.Kiwis Eco Laboratories Pvt Ltd, (Recognized by NABL, MoEF, GOI, New Delhi) for your kind perusal..

Hence, please receive and acknowledge the same.

Thanking you sir,

Yours faithfully
For HINDYS LAB PRIVATE LIMITED

V.JAGADEESWAR
DEPUTY GENERAL MANAGER - CORP. EHS.



✓ C.C to The Environmental Engineer, TSPCB, Regional Office, Nalgonda.

Encl: Third party Water Quality Report.

STUDY REPORT ON GROUND WATER REPORT

Hindys laboratory, Veliminedu, Chityal, Nalgonda

As per the request of the M/s. Hindys Lab Pvt Ltd, a detailed ground water quality survey was done by the team of EPTRI Scientist Mr. Raju on 02-02-2024 and samples were collected by the team.

The team has in detailed verified the area around the site and collected water samples.

1.0 WATER QUALITY

1.1 Selection of Sampling Locations

EPTRI has taken up a detailed investigation of Ground water as per the work order received from industry.

The natural chemical composition of groundwater is influenced predominantly by type, depth of soils and subsurface geological formations through which groundwater passes. Groundwater quality is also influenced by contribution from the atmosphere and surface water bodies. Runoff from agriculture fields and discharged of domestic sewage also leads to contamination of groundwater.

The results of the analysis of groundwater samples was compared with IS:10500, which stipulates acceptable and permissible limits for water to be fit for drinking purpose with groundwater as source. The results along with the acceptable limits and permissible limits of various parameters as per the IS: 10500, 2012 standards.

The same was done by studying the quality of groundwater in the study area. The sampling locations were selected considering their proximity to the project site. A total of 4 ground water samples were collected and analyzed for various physico-chemical and bacteriological parameters and these water samples were collected on 02.02.2024. The distance of samples are ranging from 50 to 300 metres radius from Industry.

The details of the groundwater sampling locations are given in Table 1.1 respectively. The analytical results for groundwater samples are presented in Table 1.2 and photographs of the sampling locations are given in below figures.

Table 1.1 Ground Water Sampling Locations

Sl. No.	Sampling code	Date of sampling	Sampling Location	Latitude	Longitude
1.	GW-1	02.02.2024	Bore well sample collected at Pinneti Srinivas Reddy S/o. Anji Reddy	17° 13' 24.19265"	79° 1' 25.15549"
2.	GW-2	02.02.2024	Bore well sample collected at N. Durgaiyah S/o. Narasimha	17° 13' 43.19391"	79° 1' 34.52478"
3.	GW-3	02.02.2024	Bore well sample collected at Bore well No:1-K. Ramchandraiah	17° 13' 36.46356"	79° 1' 44.34247"
4.	GW-4	02.02.2024	Bore well sample collected at Bore well No:2-K. Ramchandraiah	17° 13' 38.66089"	79° 1' 45.74651"



Fig 1.1 Groundwater sampling location at Bore well sample collected at Pinneti Srinivas Reddy GW-1

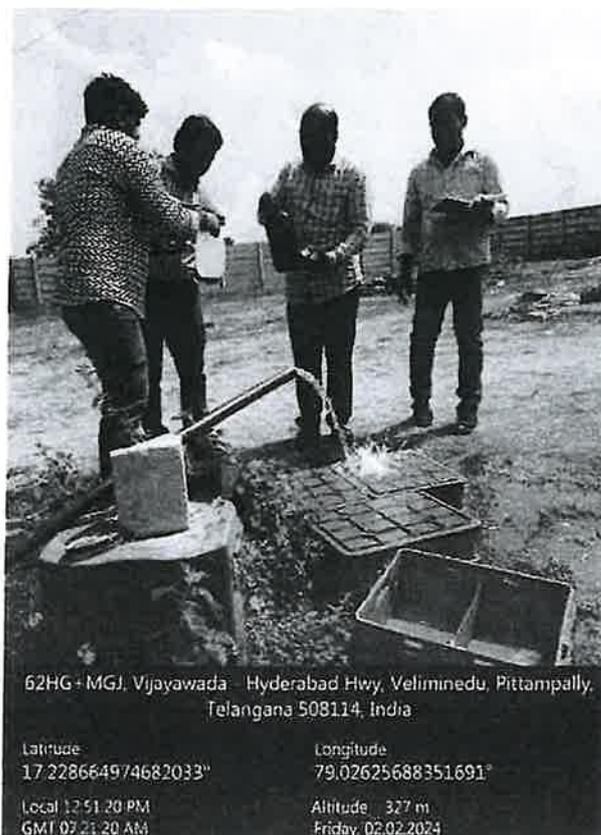


Fig 1.2 Groundwater sampling location at Bore well sample collected at N. Durgaiah GW-2

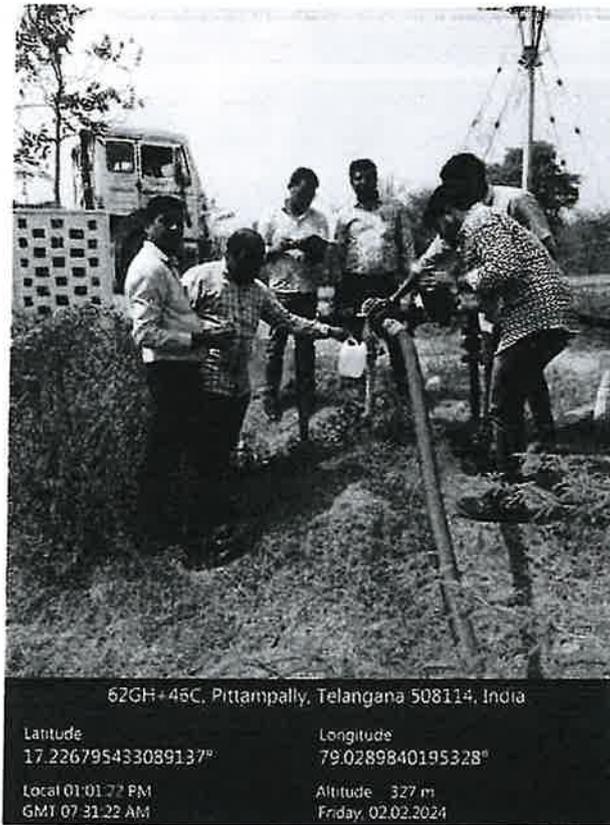


Fig 1.3 Groundwater sampling location at Bore well sample collected at Bore well No: 1-K. Ramchandraiah GW-3



Fig 1.4 Groundwater sampling location at Bore well sample collected at Bore well No: 2-K. Ramchandraiah GW-4

Table 1.2 Physico-Chemical, Bacteriological Characteristics of Groundwater Collected within the Study Area

Sl. No.	Parameters	Unit	Test Method	IS: 10500 Requirement (Acceptable Limit)	IS: 10500 Permissible Limit in the absence of alternate source	RESULT			
						GW-1	GW-2	GW-3	GW-4
1.	Colour	Hazen	2120. B	5	15	5	5	15	5
2.	Odour	TON	2150. B	Agreeable	Agreeable	Agree.	Agree.	Agree.	Agree.
3.	Taste	FTN	2160. B	Agreeable	Agreeable	Agree.	Agree.	Agree.	Agree.
4.	pH	-	4500-H ⁺ B	6.5 to 8.5	No relaxation	7.1	7.2	7.1	7.1
5.	Turbidity	NTU	2130. B	1	5	0.92	0.85	2.16	0.76
6.	Total Dissolved Solids at 180°C	mg/L	2540. C	500	2000	962	384	712	642
7.	Total Alkalinity as CaCO ₃	mg/L	2320. B	200	600	255	220	305	265
8.	Total Hardness as CaCO ₃	mg/L	2340. C	200	600	505	235	330	365
9.	Calcium as Ca	mg/L	3500-Ca.B	75	200	126	58	60	44
10.	Magnesium as Mg	mg/L	3500-Mg.B	30	100	46	22	44	62
11.	Chlorides as Cl-	mg/L	4500-Cl-.B	250	1000	228	19	91	98
12.	Sulphates as SO ₄ 2-	mg/L	4500-SO ₄ 2-.E	200	400	40	41	24	62
13.	Fluoride as F-	mg/L	4500-F-.C	1.0	1.5	0.55	0.61	0.67	0.58
14.	Nitrates as NO ₃	mg/L	4500-NO ₃ -.B	45	No relaxation	37	23	25	9
15.	Phenolic compounds as C ₆ H ₅ OH	mg/L	5530-D	0.001	0.002	BDL	BDL	BDL	BDL
16.	Cyanide as CN-	mg/L	4500-CN.F	0.05	No relaxation	BDL	BDL	BDL	BDL
17.	Barium as Ba	mg/L	3120. B	0.7	No relaxation	0.12	0.15	0.08	0.14
18.	Boron as B	mg/L	3120-B	0.5	2.4	0.06	0.09	BDL	0.07

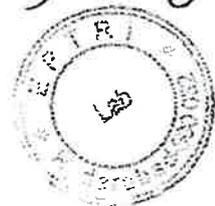
Sl. No.	Parameters	Unit	Test Method	IS: 10500 Requirement (Acceptable Limit)	IS: 10500 Permissible Limit in the absence of alternate source	RESULT			
						GW-1	GW-2	GW-3	GW-4
19.	Iron as Fe	mg/L	3120-B	1.0	No relaxation	0.21	0.26	0.85	0.28
20.	Zinc as Zn	mg/L	3120-B	5	15	0.04	0.06	0.07	0.10
21.	Arsenic as As	mg/L	3120-B	0.01	0.05	BDL	BDL	BDL	BDL
22.	Lead as Pb	mg/L	3120-B	0.01	No relaxation	BDL	BDL	BDL	BDL
23.	Cadmium as Cd	mg/L	3120-B	0.003	No relaxation	BDL	BDL	BDL	BDL
24.	Chromium as Cr	mg/L	3120-B	0.05	No relaxation	0.04	0.05	BDL	BDL
25.	Nickel as Ni	mg/L	3120-B	0.02	No relaxation	BDL	BDL	BDL	BDL
26.	Copper as Cu	mg/L	3120-B	0.05	1.5	BDL	BDL	BDL	BDL
27.	Selenium as Se	mg/L	3120-B	0.01	No relaxation	BDL	BDL	BDL	BDL
28.	Silver as Ag	mg/L	3120. B	0.1	No relaxation	BDL	BDL	BDL	BDL
29.	Manganese as Mn	mg/L	3120-B	0.1	0.3	0.03	BDL	BDL	BDL
30.	Mercury as Hg	µg/L	3500-Hg.B	0.001	No relaxation	BDL	BDL	BDL	BDL
31.	Total Coliforms	MPN/100 mL	9221 B	-	-	<1.8	<1.8	<1.8	<1.8
32.	Faecal Coliforms	MPN/100 mL	9221 E	-	-	<1.8	<1.8	<1.8	<1.8
33.	<i>E. coli</i>	MPN/100 mL	9221 F	-	-	<1.8	<1.8	<1.8	<1.8

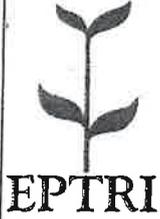
Interpretation of the report:

The four water samples were analyzed as per IS: 10500:2012 standards and all the parameters were compared with acceptable criteria and permissible criteria and the results are as follows.

- All the physical parameters like colour, odour, pH, Taste, and Turbidity are within the limits.
- The Total Dissolved Solids are exceeding the acceptable limits of 250 mg/L but within the permissible limits and can be used for drinking and irrigation purpose.
- The alkalinity values are exceeding the acceptable limits but within the permissible limits of 600 mg/L and can be used.
- The hardness values are exceeding the acceptable limits but within the permissible limits of 600 mg/L.
- The Chlorides are well within the limits and similarly the sulphates are within the acceptable limits.
- The major problem Fluoride in Nalgonda is also within the acceptable limits.
- The Nitrates are due to use of fertilizers; they are also within the limits.
- Based on the analysis, it is not found any contamination from the nearby industries i.e., from 50 to 300 meters radius.

Rajiv G
Quality manager




ENVIRONMENT PROTECTION TRAINING & RESEARCH INSTITUTE

91/4 Gachibowli, Hyderabad - 500 032, Telangana State., India

Phone: 040-23451395/396/397 Fax: 040-23451355

E-Mail: eptri.lab@gmail.com Web Page : http://eptri.telangana.gov.in

CPCB & DSIR

ISO 14001:2015; ISO 9001:2015; ISO 45001:2018 Certified Laboratory



TC-7709

ANALYSIS REPORT

Registration Number : 24/WCS-49 **Issue Date** : 22/02/2024
Sample Received : 02/02/2024 **Customer Ref** : -
Date of Commencement : 02/02/2024 **Lr. No & Date** : Quotation: Lr.No:100/EPTRI/Lab/
 Quotation/2023-24/08, dated: 02.02.2024.

Date of Completion : 20/02/2024
Name & Address of the customer : Sri V. Jagadeeswar
 Deputy General Manager
 M/s. Hindys Lab Pvt Ltd
 Sy.No:290&291, Veliminedu Village,
 Chityal Mandal,
 Nalgonda District – 508 114.

Sample Particulars : Ground Water samples
Qty Received : ~5 Ltrs each in Plastic containers
Type of Sampling : Grab samples
Sample condition : Suitable for analysis
Sampling Procedure : Sample collected and submitted by EPTRI
Sample Code :

Find the Enclosure for Sample Description
 No of Samples : 4

Date of Sampling : 02.02.2024
Sampled By : EPTRI
Industry Representative : Sri V. Jagadeeswar

Deputy General Manager
 M/s. Hindys Lab Pvt Ltd

Sub Contracting : Sub-Contracting was not awarded
Deviation from Standard Methods : No deviation in the test method

Sample Tested : As per the Standard Methods for the Examination of water & wastewater by APHA, 24th Edition, 2023.

Remarks : NIL

NABL Web Site




 Reviewed by
 Lab Representative


 Authorised by
 K. Raju
 Quality Manager



Issue No.	02	Issue Date	06.02.2020	Form No.	EPTRI/F/07A-ANR
Amend. No.	02	Amend. Date	09.01.2023	Page No.	1 of 7


ENVIRONMENT PROTECTION TRAINING & RESEARCH INSTITUTE

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Phone: 040-23451395/396/397 Fax: 040-23451355

 E-Mail: eptri.lab@gmail.com Web Page : <http://eptri.telangana.gov.in>

CPCB & DSIR

ISO 14001:2015; ISO 9001:2015; ISO 45001:2018 Certified Laboratory

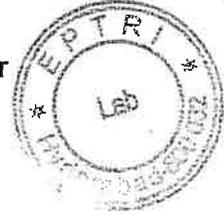


TC-7709

- WCS-1** : Bore well sample collected at Pinneti Srinivas Reddy S/o. Anjji Reddy
WCS-2 : Bore well sample collected at N. Durgaiah S/o. Narasimha
WCS-3 : Bore well sample collected at Bore well No:1-K. Ramchandraiah
WCS-4 : Bore well sample collected at Bore well No:2-K. Ramchandraiah


 Reviewed by
 Lab Representative


 Authorised by
 K. Raju
 Quality Manager



Issue No.	02	Issue Date	06.02.2020	Form No.	EPTRI/F/07A-ANR
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ENVIRONMENT PROTECTION TRAINING & RESEARCH INSTITUTE

91/4 Gachibowli, Hyderabad - 500 032, Telangana State., India

Phone: 040-23451395/396/397 Fax: 040-23451355

E-Mail: eptri.lab@gmail.com Web Page : http://eptri.telangana.gov.in

CPCB & DSIR

ISO 14001:2015; ISO 9001:2015; ISO 45001:2018 Certified Laboratory

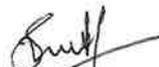

ANALYSIS REPORT
TEST RESULTS

Encl. Report No.24/WCS-49

SINo	Test Parameter(s)	Remark	Unit	Test Method [APHA, 24th Edition, 2023]	Requirement acceptable Limit as per IS:10500:2012	Permissible Limit in the absence of Alternative source as per IS 10500:2012	WCS-1	WCS-2	WCS-3	WCS-4
1.	pH(25°C)	Accredited by NABL	--	4500-H+B, (Electrometric)	6.5 to 8.5	No relaxation	7.1	7.2	7.1	7.1
2.	Total Dissolved Solids at 180°C	Accredited by NABL	mg/L	2540. C, (Gravimetric)	500	2000	962	384	712	642
3.	Colour	Accredited by NABL	Hazen	2120. B, (Visual Comparison)	5	15	5	5	15	5
4.	Turbidity	Accredited by NABL	NTU	2130. B, (Nephelometric)	1	5	0.92	0.85	2.16	0.76
5.	Total Hardness as CaCO ₃	Accredited by NABL	mg/L	2340. C, (Complexometric)	200	600	505	235	330	365
6.	Chloride as Cl-	Accredited by NABL	mg/L	4500-Cl-B, (Argentometric)	250	1000	228	19	91	98
7.	Calcium as Ca	Accredited by NABL	mg/L	3500-Ca.B, (Complexometric)	75	200	126	58	60	44
8.	Magnesium as Mg	Accredited by NABL	mg/L	3500-Mg.B, (By Calculation/Complexometric)	30	100	46	22	44	62
9.	Fluoride as F	Accredited by NABL	mg/L	4500-F-C, (Selective Electrode)	1.0	1.5	0.55	0.61	0.67	0.58
10.	Sulfate as SO ₄ ²⁻	Accredited by NABL	mg/L	4500-SO ₄ ²⁻ -E, (Turbidimetric)	200	400	40	41	24	62
11.	Nitrate as NO ₃ ⁻	Accredited by NABL	mg/L	4500-NO ₃ ⁻ -B, (Spectrophotometric)	45	No relaxation	37	23	25	9
12.	Total Alkalinity as CaCO ₃	Accredited by NABL	mg/L	2320. B, (Titrimetric)	200	600	255	220	305	265
13.	Iron as Fe	Accredited by NABL	mg/L	3120-B(ICP- OES)	1.0	No relaxation	0.21	0.26	0.85	0.28

Note : 1) The results relate only to the items tested.

2) The results shall not be reproduced except in full without approval of lab.


 Reviewed by
 Lab Representative


 Authorised by
 K. Raju
 Quality Manager



Issue No.	02	Issue Date	06.02.2020	Form No.	EPTRI/F/07A-ANR
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ENVIRONMENT PROTECTION TRAINING & RESEARCH INSTITUTE

91/4 Gachibowli, Hyderabad - 500 032, Telangana State., India

Phone: 040-23451395/396/397 Fax: 040-23451355

E-Mail: eptri.lab@gmail.com Web Page : http://eptri.telangana.gov.in

CPCB & DSIR

ISO 14001:2015; ISO 9001:2015; ISO 45001:2018 Certified Laboratory


ANALYSIS REPORT
TEST RESULTS

Encl. Report No.24/WCS-49

Sl No	Test Parameter(s)	Remark	Unit	Test Method [APHA, 24th Edition, 2023]	Requirement acceptable Limit as per IS:10500:2012	Permissible Limit in the absence of Alternative source as per IS 10500:2012	WC S-1	WCS-2	WCS-3	WCS-4
14.	Copper as Cu	Accreditedby NABL	mg/L	3120-B (ICP-OES)	0.05	1.5	BDL	BDL	BDL	BDL
15.	Cadmium as Cd	Accreditedby NABL	mg/L	3120-B (ICP-OES)	0.003	No relaxation	BDL	BDL	BDL	BDL
16.	Selenium as Se	Accreditedby NABL	mg/L	3120-B (ICP-OES)	0.01	No relaxation	BDL	BDL	BDL	BDL
17.	Arsenic as As	Accreditedby NABL	mg/L	3120-B (ICP-OES)	0.01	No relaxation	BDL	BDL	BDL	BDL
18.	Lead as Pb	Accreditedby NABL	mg/L	3120-B (ICP-OES)	0.01	No relaxation	BDL	BDL	BDL	BDL
19.	Zinc as Zn	Accreditedby NABL	mg/L	3120-B (ICP-OES)	5	15	0.04	0.06	0.07	0.10
20.	Boron as B	Accreditedby NABL	mg/L	3120-B (ICP-OES)	0.5	2.4	0.06	0.09	BDL	0.07
21.	Cyanide as CN	Accreditedby NABL	mg/L	4500- CN-F, (Selective Electrode)	0.05	No relaxation	BDL	BDL	BDL	BDL
22.	Manganese as Mn	Accreditedby NABL	mg/L	3120-B (ICP-OES)	0.1	0.3	0.03	BDL	BDL	BDL
23.	Barium as Ba	Accreditedby NABL	mg/L	3120-B (ICP-OES)	0.7	No relaxation	0.12	0.15	0.08	0.14
24.	Silver as Ag	Accreditedby NABL	mg/L	3120-B (ICP-OES)	0.1	No relaxation	BDL	BDL	BDL	BDL
25.	Nickel as Ni	Accreditedby NABL	mg/L	3120-B (ICP-OES)	0.02	No relaxation	BDL	BDL	BDL	BDL
26.	Chromium as Cr	Accreditedby NABL	mg/L	3120-B (ICP-OES)	0.05	No relaxation	0.04	0.05	BDL	BDL

BDL - Below Detection Limit,

Detection Limit - ;Aluminium as Al - 0.01 mg/L; Arsenic as As - 0.01 mg/L; Boron as B -0.01 mg/L; Cadmium as Cd - 0.01 mg/L; Copper as Cu - 0.01 mg/L; Cyanide as CN - 0.05 mg/L; Lead as Pb - 0.01 mg/L; Manganese as Mn - 0.01 mg/L; Selenium as Se - 0.01 mg/L; Zinc as Zn - 0.01 mg/L; Silver as Ag - 0.01 mg/L; Molybdenum as Mo - 0.01 mg/L; Nickel as Ni - 0.01 mg/L; Chromium as Cr - 0.01 mg/L;

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 Lab Representative


 Authorised by
 K. Raju
 Quality Manager



Issue No.	02	Issue Date	06.02.2020	Form No.	EPTRI/F/07A-ANR
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ANALYSIS REPORT

Registration Number : 24/WCS-49 **Issue Date** : 22/02/2024
Sample Received : 02/02/2024 **Customer Ref** : -
Date of Commencement : 02/02/2024 **Lr. No & Date** : Quotation: Lr.No:100/EPTRI/Lab/
 Quotation/2023-24/08, dated: 02.02.2024.

Date of Completion : 04/02/2024
Name & Address of the customer : Sri V. Jagadeeswar
 Deputy General Manager
 M/s. Hindys Lab Pvt Ltd
 Sy.No:290&291, Veliminedu Village,
 Chityal Mandal,
 Nalgonda District – 508 114.

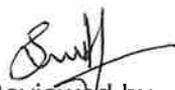
Sample Particulars : Ground Water
Qty Received : ~5 Ltrs each in Plastic containers
Type of Sampling : Grab samples
Sample condition : Suitable for analysis
Sampling Procedure : Sample collected and submitted by EPTRI
Sample Code :
 Find the Enclosure for Sample Description
 No of Samples : 4

Date of Sampling : 02.02.2024
Sampled By : EPTRI
Industry Representative : Sri V. Jagadeeswar
 Deputy General Manager
 M/s. Hindys Lab Pvt Ltd

Sub Contracting : Sub-Contracting was not awarded
Deviation from Standard Methods : No deviation in the test method
Sample Tested : As per the Standard Methods for the Examination of water &
 wastewater by APHA, 24th Edition, 2023.
Remarks : NIL

NABL Web Site

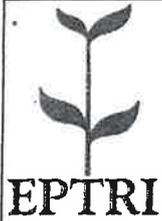



 Reviewed by
 Lab Representative


 Authorised by
 K. Vamsi Krishna
 Project Faculty



Issue No.	02	Issue Date	06.02.2020	Form No.	EPTRI/F/07A-ANR
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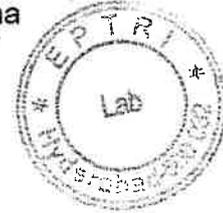
ISO 14001:2015; ISO 9001:2015; ISO 45001:2018 Certified Laboratory



- WCS-1 : Bore well sample collected at Pinneti Srinivas Reddy S/o. Anjji Reddy
- WCS-2 : Bore well sample collected at N. Durgaiah S/o. Narasimha
- WCS-3 : Bore well sample collected at Bore well No:1-K. Ramchandraiah
- WCS-4 : Bore well sample collected at Bore well No:2-K. Ramchandraiah


Reviewed by
Lab Representative


Authorised by
K. Vamsi Krishna
Project Faculty



Issue No.	02	Issue Date	06.02.2020	Form No.	EPTRI/F/07A-ANR
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ANALYSIS REPORT
TEST RESULTS

Encl. Report No.24/WCS-49

SI No	Test Parameter(s)	Remark	Unit	Test Method [APHA, 24th Edition, 2023]	WCS-1	WCS-2	WCS-3	WCS-4
1	Total Coliforms	Accredited by NABL	MPN/100mL	9221 B	<1.8	<1.8	<1.8	<1.8
2	Feacal Coliforms	Accredited by NABL	MPN/100mL	9221 E	<1.8	<1.8	<1.8	<1.8
3	<i>Escherichia coli</i>	Accredited by NABL	MPN/100mL	9221 F	<1.8	<1.8	<1.8	<1.8

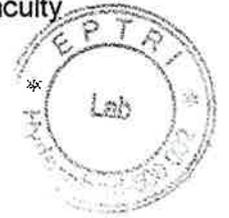
Note : 1) The results relate only to the items tested.

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 Lab Representative


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 K. Vamsi Krishna
 Project Faculty

*****END OF THE REPORT*****



Issue No.	02	Issue Date	06.02.2020	Form No.	EPTRI/F/07A-ANR
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ISO 14001:2015; ISO 9001:2015; ISO 45001:2018 Certified Laboratory


ANALYSIS REPORT

Registration Number : 24/WCS-49 **Issue Date** : 22/02/2024
Sample Received : 02/02/2024 **Customer Ref** : -
Date of Commencement : 02/02/2024 **Lr. No & Date** : Quotation: Lr.No:100/EPTRI/Lab/
 Quotation/2023-24/08, dated: 02.02.2024.

Date of Completion : 20/02/2024
Name & Address of the customer : Sri V. Jagadeeswar
 Deputy General Manager
 M/s. Hindys Lab Pvt Ltd
 Sy.No:290&291, Veliminedu Village,
 Chityal Mandal,
 Nalgonda District – 508 114.

Sample Particulars : Ground Water
Qty Received : ~5 Ltrs each in Plastic containers
Type of Sampling : Grab samples
Sample condition : Suitable for analysis
Sampling Procedure : Sample collected and submitted by EPTRI
Sample Code :

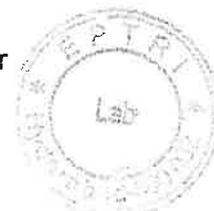
 Find the Enclosure for Sample Description
 No of Samples : 4

Date of Sampling : 02.02.2024
Sampled By : EPTRI
Industry Representative : Sri V. Jagadeeswar
 Deputy General Manager
 M/s. Hindys Lab Pvt Ltd

Sub Contracting : Sub-Contracting was not awarded
Deviation from Standard Methods : No deviation in the test method
Sample Tested : As per the Standard Methods for the Examination of water &
 wastewater by APHA, 24th Edition, 2023.
Remarks : NIL


 Reviewed by
 Lab Representative


 Authorised by
 K. Raju
 Quality Manager





EPTRI
DSIR
Recognized Laboratory

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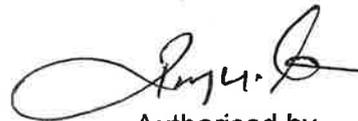
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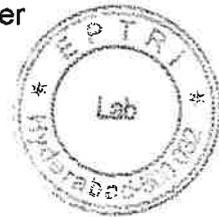


EPTRI
CPCB
Recognized Laboratory

- WCS-1** : Bore well sample collected at Pinneti Srinivas Reddy S/o. Anjji Reddy
WCS-2 : Bore well sample collected at N. Durgaiah S/o. Narasimha
WCS-3 : Bore well sample collected at Bore well No:1-K. Ramchandraiah
WCS-4 : Bore well sample collected at Bore well No:2-K. Ramchandraiah


Reviewed by
Lab Representative


Authorised by
K. Raju
Quality Manager



ANALYSIS REPORT

TEST RESULTS

Encl. Report No.24/WCS-49

Sl No	Test Parameter(s)	Remark	Unit	Test Method [APHA, 24th Edition, 2023]	Requirement acceptable Limit as per IS:10500:2012	Permissible Limit in the absence of Alternative source as per IS 10500:2012	WCS-1	WCS-2	WCS-3	WCS-4
1	Odour	Non Accredited by NABL	TON	2150.B	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
2	Taste	Non Accredited by NABL	FTN	2160. B	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
3	Phenolic Compounds as C ₆ H ₅ OH	Non Accredited by NABL	mg/L	5530. D	0.001	0.002	BDL	BDL	BDL	BDL
4	Mercury as Hg	Non Accredited by NABL	mg/L	3120-B (ICP- OES)	0.001	No relaxation	BDL	BDL	BDL	BDL

ND –Not Detected

BDL - Below Detection Limit,

Detection Limit - ;Mercury as Hg- 0.02 mg/L; Phenolic Compounds as C₆H₅OH - 0.01 mg/L; Residual free chlorine – 1 mg/L; Sulfide as S₂-- 0.05 mg/L;

Note : 1) The results relate only to the items tested.

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 Lab Representative


 Authorised by
 K. Raju
 Quality Manager

***** END OF THE REPORT *****





Ref No. BDMA/ TSPCB/ TFR/25/2023

Date: 13th of October 2023

To,
The Member Secretary,
Telangana State Pollution Control Board
Paryavaran Bhavan, Sanathnagar IE,
Hyderabad-500018

Dear Sir,

Sub: Payment of Bank Guarantees and other directions to our member industries located at Gaddaportharam, Kazipally, Dhotigudem cluster areas- Regarding

Ref: TSPCB Order No. NLG-44/TSPCB/TF/HO/2023 dated 13.09.2023

This is in reference to the directions issued to some of our member industries located at Kazipally, Gaddapotharam and Dhotigudem industry clusters to submit bank guarantee and to comply with the task force directions based on the complaint received from the villagers regarding pollution problems.

With due respect we would like to apprise you that our industry members have always been following the directions of Telangana Pollution Control Board given from time to time. As a result there has been a considerable improvement in ground situation in most of the Industrial Clusters. Industry has been upgrading their environmental infrastructure within their units by investing good amount of money.

It is understood that there has been certain non-compliances for which Board has levied heavy penalties by forfeiting existing Bank Guarantees and requested units to furnish Fresh Bank Guarantees in lieu of them. We would like to reconfirm that Industry is fully committed to comply with non-compliances but would need your required support. Any penalty levied may kindly be reviewed and kept within reasonable limits so as Unit can also invest to overcome the noncompliance, Our objective shall be to ensure that Non Compliance is taken care.

It may be also noted that as per Hon NGT Order dated 24/10/2017, Industry already paid Environmental compensation Corpus Fund at the rate of 0.5% of turnover for 3 years and 1% for any expansion during this period. This amount of around 250 Crore is now available with Board and the same may kindly be utilized for improving Environmental Infrastructure including remediation of lakes within the Pharma Clusters.

We would like to bring to your kind notice that Bulk Drug industry is struggling hard in these days due to the steep increase of prices of raw material, logistics and labour charges and also due to dumping of cheap APIs from China. The demand for the bulk drugs are drastically decreased due to the recession tear worldwide. It is now very difficult for the industries to



survive with this present scenario particularly for the small industries. The industries are also required to invest huge money to improve quality infrastructure within the companies to comply with the stipulated regulatory guidelines.

In this period of hardship imposing of heavy penalty may make it difficult for the existence of the industry itself.

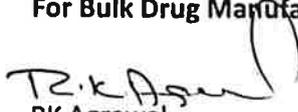
In this background, we hereby request you sir, please take necessary steps in such a way that the industry at large shall not come to a stop. We also assure you that all the compliances of the Task Force Committee will be fulfilled at the earliest by the industry as responsible entrepreneurs.

At the same time, we hereby request you to please consider accepting the Bank Guarantees of reasonable & rational amounts as per previous practices and work towards improved compliance.

We look forward your favorable consideration.

With regards

Yours faithfully,
For Bulk Drug Manufacturers Association (India)


RK Agrawal
National President

DOTHIGUDEM INDUSTRIAL ASSOCIATION

DOTHIGUDEM & ANTHAMMAGUDEM
B. POCHAMPALLY MANDAL
YADADRI BHUVANAGIRI DISTRICT
TELANGANA - 508 284.

HAZELO

CELL: 9133337533

OPTIMUS

CELL: 9133910123

CHEMIC

CELL: 9494500996

ARCHIMEDIS

CELL: 9948412727

SVR

CELL: 9010889333

VJ SAI

CELL: 9948356611

RAVOOS

CELL: 9908066336

Date: 04/10/2023,

To,
The Member Secretary,
Telangana State Pollution Control Board,
Paryavaran Bhavan,
Sanathnagar, Hyderabad- 500018.



Respected Sir,

Sub: Request for Exemption - submission of Bank Guarantee - forfeit and re-coup again for

Dothegudem Cluster Industries Req. - Reg.

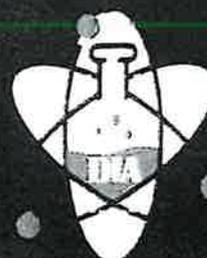
Ref: 1. Task-force Committee Members Inspections held on 10/08/2023 & 11/08/2023.

2. Task-force technical committee meeting held on 28/08/2023.

3. Task-force Directions issued on 13/09/2023.

With reference to the above-mentioned subject, we bring to your notice that we have received task-force direction order copies for our Dothegudem Cluster industries on 13/09/2023. As per the Task-force direction, the following Dothegudem Cluster Industries to be submit the Bank Guarantees for forfeit and re-coup again as follows:

S. No.	Name of the Company	Bank Guarantee forfeit amount in lakhs.
1	Archimedis	12,00,000
2	Chemic	12,00,000
3	Hazelo	24,00,000
4	Ravoos Lab	12,00,000



DOTHIGUDEM INDUSTRIAL ASSOCIATION

DOTHIGUDEM & ANTHAMMAGUDEM

B. POCHAMPALLY MANDAL

YADADRI BHUVANAGIRI DISTRICT

TELANGANA - 508 284.

HAZELO

CELL: 9133337533

OPTIMUS

CELL: 9133910123

CHEMIC

CELL: 9494500996

ARCHIMEDIS

CELL: 9948412727

SVR

CELL: 9010889333

VJ SAI

CELL: 9948356611

RAVOOS

CELL: 9908066336

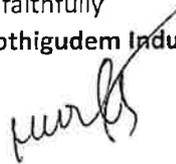
Further, we wish to inform you that as per the Hon'ble NGT orders, the Board has issued orders to Dothegudem Cluster industries for deposit the Environmental Compensation by way of D.D drawn in favour of Member Secretary, TSPCB, payable at Hyderabad. Against these orders most of the industries obtained interim orders for relief Environmental Compensation for sum time. In the meantime, the Task-force committee issued directions for submission of the Bank Guarantees for forfeit and re-coup again for non-compliances.

In-continuation of the above we bring to your notice that, at present most of the Dothegudem cluster industries complied task-force directions and the existing cluster units manufacturing only intermediate products. Due to lack of product demand and heavy competition in Global market the cluster units struggling financial crises and unable to survive in market.

Hence, we request your good selves please consider our request as a special case and permit us for exemption submission of Bank Guarantee and forfeit the same and re-coup again for our Dothegudem Cluster units.

Thanking you

Yours faithfully
For Dothigudem Industrial Association



Authorised Signatory

CC: The Environmental Engineer, TSPCB, Regional office, Nalgonda.



**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

**Original Application No. 238 of 2021(SZ)
(Earlier O.A.No.181 of 2020 (PB))**

Chepuri Ramachandraiah
S/o. Durgaiah,
R/o. Veliminedu Village,
Chityal Mandal,
Nalgonda District, Telangana

... Applicant

Versus

The Principal Secretary of Telanga
Environment Science & Technology,
Telangana and Others

... Respondents

**MEMO ALONG WITH ANNEXURES FILED ON BEHALF OF THE 4TH
RESPONDENT**

T.HEMALATHA, R.RAJMOHAN & S.DEEPIKA

COUNSEL FOR RESPONDENT NO.4